

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 22.04.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1451 of 2019	Om Prakash Pandey Vs. Bank of India & Anr.	Manisha pandey	Medha Tandon Seema Sonam Mallik-R1

### For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 80 of 2022	Vibrus Homes Pvt. Ltd. Vs. Ashimara Housing Pvt. Ltd. & Anr.	Udit Gupta	Hitesh Mankar Zorawar Singh-R1
3.	Comp. App. (AT) (Ins) No. 383 of 2022	Shailesh Verma Resolution Professional of Lavasa Corporation Ltd., DASVE Convention Center Ltd., Warasgaon Assets Maintenance Ltd., DASVE Retail Ltd., and Warasgaon Power Supply Ltd. Vs. Maharashtra State Electricity Distribution Company Ltd.	Ajoy Roy	Ramni Taneja Kiran Gandhi Aakash Kothari
4.	Comp. App. (AT) (Ins) No. 435 of 2022	CFM Asset Reconstruction Pvt. Ltd. Vs. Action Ispat and Power Pvt. Ltd.	Arijit Majumdar	
5.	Comp. App. (AT) (Ins) No. 437 of 2022	Jitendra Kumar Singh Vs. Vishakarma Tool Works & Anr.	Abhishek Anand	
6.	Comp. App. (AT) (Ins) No. 441 of 2022	Infinity Infotech Parks Ltd. Vs. Gannon Dunkerley & Company Ltd.	Neha Somani	

### For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 230 of 2022	Ramesh Chander Agarwala Vs. State Bank of India & Anr.  <b>With</b>	Saurabh Jain	Om Narayan Rai Mohit Seth-R1
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<b>8.</b>	Comp. App. (AT) (Ins) No. 231 of 2022	Pankaj Lohariwal Vs. State Bank of India & Anr.	Saurabh Jain	Om Narayan Rai Mohit Seth-R1
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**For Hearing**

<b>9.</b>	Comp. App. (AT) (Ins) No. 1065 of 2020	Gail (India) Ltd. Vs. Kuldip Kumar Bassi Resolution Professional of Asian Colour Coated Ispat Ltd. & Anr.	Varun K. Chopra	Pooja Mahajan
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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**